

**GOVERNMENT OF INDIA
ENVIRONMENT AND FORESTS
LOK SABHA**

UNSTARRED QUESTION NO:4333
ANSWERED ON:16.12.2009
COMPENSATORY AFFORESTATION
Scindia Smt. Yashodhara Raje

Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:

- (a) the area in hectares where compensatory afforestation has been undertaken by the Government in the country during each of the last three years, State-wise;
- (b) the details of species of trees that has been planted alongwith the success rate of these plants; and
- (c) the average cost incurred on per hectare of compensatory afforestation?

Answer

MINISTER OF STATE (INDEPENDENT CHARGE) FOR ENVIRONMENT AND FORESTS (SHRI JAIRAM RAMESH)

(a) :During the last three years and the current year, about 24,744 hectares of non-forest and degraded forest land have been identified for taking up compensatory afforestation against the approved projects under the provisions of the Forest (Conservation) Act, 1980. However, the compensatory afforestation has been achieved on 71.21 hectares. The State-wise details are contained in the Annexure.

The poor achievement in compensatory afforestation during the above period is due to the locking up of money towards this in the account of Ad-hoc Compensatory Afforestation Fund Management & Planning Authority (Ad-hoc CAMPA) as per the orders of the Hon'ble Supreme Court of India. This money has now been unlocked since 18.08.2009.

(b): Normally local and indigenous species of plants suitable to that locality, where Compensatory Afforestation has been proposed, are taken up under the Compensatory Afforestation programme. The records of such plantations are maintained by the Forest Departments of different States/Union Territories.

(c) The average cost incurred on per hectare of compensatory afforestation varies from State to State and within a State from region to region as per the existing wage rate structure of that particular area. On an average, about 1100 saplings / seedlings are planted per hectare.